

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 7<sup>th</sup> May, 2024, 10:30 A.M.

CP (IB) No. 24/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Mrs. Sanju Agarwal
Under Section	95 (1) of IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Santosh Kumar Ray, Adv.

Ms. R.Sanyal, Adv.

Ms. Zeba Khan, Adv.

For Respondent (s)

**ORDER**

Ld. Counsel Ms. Zeba Khan appeared for the applicant. At her request, two weeks' time is granted to file hardcopy in the registry. List the matter by 03.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**